NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA) 135 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Aadinath Infratech Pvt. Ltd. And Aamolik Consultancy Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Manoj Kumar Garg, Advocate

ORDER

For orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)